

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1447 OF 2018 IN
DFR NO. 2968 OF 2018

Dated : 20th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

BSES Yamuna Power Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s)

:

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ORDER

IA NO. 1447 OF 2018
(Appl. for *condonation of delay*)

The learned counsel, Mr. Buddy A. Ranganadhan, appearing for the Appellant prays for another one week time to file additional better affidavit in the instant IA.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Another one week time is extended to the learned counsel appearing for the Appellant to enable him to file additional better affidavit in the instant IA, as requested. He is permitted to file the same on or before 29.11.2018 in the Registry.

List the matter on **03.12.2018**, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member
vt/bn

(Justice N.K. Patil)
Judicial Member